	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1330	9391717245	1235	586159995	11.51	0	8805557250	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	165392081	1	161022119	3.16	0	4369962	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	1237879	1	288000	0.01	0	949879	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	4554471069	4	4315747233	84.71	0	0	238723836	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	439009014	12	31568935	0.62	0	57200734	350239345	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		1354	14551827288	1253	5094786282	100.00	0	8868077825	588963181	